

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:5373
ANSWERED ON:06.09.2011
COMPENSATION TO FARMERS
Hooda Shri Deepender Singh

Will the Minister of AGRICULTURE be pleased to state:

- (a) the guidelines set by the Government for giving compensation to the farmers for failed crops due to drought and other natural calamities;
- (b) whether the Government is aware that a meagre amount of compensation has been given to the farmers in some States;
- (c) if so, the details thereof, State-wise; and
- (d) the remedial measures taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

(a) to (d): Under the existing scheme of State Disaster Response Fund (SDRF)/National Disaster Response Fund (NDRF), there is no provision for giving compensation to the farmers for failed crops due to drought and other natural calamities.

In the event of notified calamity, financial assistance is given in accordance with the approved norms of SDRF/NDRF schemes. Ministry of Home Affairs is concerned with policy issues relating to natural calamities as well as administration of SDRF/NDRF. There are laid down items and norms of financial assistance from SDRF/NDRF including for input subsidy for damaged crops in the event of a notified calamity.

During 2011-12, an amount of Rs.257.61 crore has been released from NDRF to the Government of Andhra Pradesh for the floods/cyclonic storms of 2010-11.